

# BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

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## FIFTY-SEVENTH REPORT

( Presented on 11.12.2003 )

The Business Advisory Committee held a sitting on Tuesday, the 9<sup>th</sup> December, 2003.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) Discussion on the Statutory Resolution seeking disapproval of the Prevention of Terrorism (Amendment) Ordinance, 2003.	2 hours
(2) The Prevention of Terrorism (Amendment) Bill, 2003. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(3) Discussion on the Statutory Resolution seeking disapproval of the National Tax Tribunal Ordinance, 2003.	2 hours
(4) The National Tax Tribunal Bill, 2003 <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(5) Discussion on the Statutory Resolution seeking disapproval of the Indian Medicine Central Council (Amendment) Ordinance, 2003.	1 hour
(6) The Indian Medicine Central Council (Amendment) Bill, 2003, as passed by Rajya Sabha. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	

(3)	The Electricity (Amendment) Bill, 2003, as passed by Rajya Sabha. <i>(Consideration and passing)</i>	1 hour
(4)	The British Statutes (Repeal) Bill, 2003, as passed by Rajya Sabha. <i>(Consideration and passing)</i>	1 hour
(5)	Discussion on the National Charter for Children, 2003.	4 hours

3. The Committee also recommend that the discussions under rule 193 on the following subjects may be held on the dates indicated against each:-

(1)	Statement made by Hon'ble Prime Minister regarding the resignation of Shri Dilip Singh Judev, Minister of State in the Ministry of Environment and Forests from the Council of Ministers.	May be taken up on Wednesday, the 10 <sup>th</sup> December, 2003 after Question Hour and laying of papers.
(2)	Further discussion regarding recent incidents of violence in Assam and some other parts of the country due to Recruitment Policy of the Railways, raised by Shri Basudeb Acharia on the 5 <sup>th</sup> December, 2003.	May be taken up on Friday, the 12 <sup>th</sup> December, 2003.

**NEW DELHI;**  
December 9, 2003  
Agrahayana 18, 1925 (Saka)

**MANOHAR JOSHI**  
**Chairman**  
**Business Advisory Committee**